

DIVISION BENCH

ITEM NO.111

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No.19/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	THE PRINCIPAL COMMISSIONER OF INCOME TAX V/S PROPBUZZ INFRA PVT. LTD. & ORS.
UNDER SECTION	252(1) & (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ankur Srivastava, Proxy for
Sh. Gaurav Mahajan, Sr. S.C.

: *For the Appellant/ I.T. Deptt.*

ORDER

- 1. Ld. Proxy Counsel, Sh. Ankur Srivastava seeks a short accommodation on the ground that the Ld. Sr. Standing Counsel, Sh. Gaurav Mahajan representing the Income Tax Department is not available today.**
- 2. In view of the request made, let the matter be adjourned for further hearing on 18th July, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

4th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*